



2671/14/B

दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

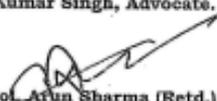
Refⁿ No. : 1446/Gen/SF/2022

Dated : .. 24.12.2022 ..

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 12.09.2022 passed by the Disciplinary Committee of Bar Council of Delhi, the licence to practice of **Mr. Kameshwar Kumar Singh, (D/832/2005)**, R/o H.No. 415, Ground Floor, Mata Bhanjani Road, New Delhi-110074, has been suspended from practice as an Advocate in or before any Court of Law for a period of 2 (two) years from date of order i.e. 12.09.2022 to 11.09.2024, on finding him guilty of gross professional misconduct and other misconduct.

This has emanated from the Complaint No. **180/2017** titled **Ms. Prem Lata, Advocate Vs. Mr. Kameshwar Kumar Singh, Advocate.**


Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Prem Lata ~~vs. Mr.~~ d/o Mr. Nand Lal Gupta, R/o H.No. 415, Village- Chhattar Pur New Delhi-110030
13. **Mr. Kameshwar Kumar Singh, (D/1832/2005)**, R/o H.No. 415, Ground Floor, Mata Bhanjani Road, New Delhi-110074, (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph. : 23387701

Con. Sr.

Off. P. S. S. T. (Gen.)
28/12/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 842-952 /Genl./Misc./Circulation/2023

Dated, Delhi 05 JAN 2023

Sub- Notification regarding Suspension of Advocate from Practice.

Forwarded a copy of the Notification bearing Ref No. 1446/Gen/98/2022 dated 24/12/2022 and this office bearing diary No. 7671/C/B dated 30/12/2022 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarika Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(UPASANA SATIJA)

Link, Officer in-Charge-General Branch, Central/
Administrative Civil Judge, (West Dist.)
Tis Hazari Courts Delhi

Encl. As above